

Filing Under Clause (ca) of Sub-regulation (2) of Regulation 13 of the IBBI (Insolvency Resolution Process of Corporate Persons) Regulations, 2016

Amount in Rupees

Sr. NO.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	Annexure -1	NA
2	Unsecured financial creditors belonging to any class of creditors	30	849,681,138	29	580,787,171	-	268,893,967	-	Annexure -2	Refer to Annexure -2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	1,530,719,838	2	1,530,719,838	-	-	-	Annexure -3	Refer to Annexure -3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	Annexure -4	NA
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	Annexure -5	NA
6	Operational creditors (Employees)	-	-	-	-	-	-	-	Annexure -6	NA
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	Annexure -7	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	30,737,799	-	-	-	-	30,737,799	Annexure -8	Refer to Annexure -8
9	Other creditors, if any, (other than financial creditors and operational creditors)	13	158,360,836	-	-	-	-	158,360,836	Annexure -9	Refer to Annexure -9
	Total	49	2,569,499,611	31	2,111,507,009	-	268,893,967	189,098,635		